

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 92059/2021, in Petition(s) for Special Leave to Appeal (C)  
No(s). 13249/2017

SHOBH NATH DUBEY

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

(I.A. No. 92059/2021 is to be listed before the Court of Ld.  
Registrar.

IA No. 92059/2021 - APPLICATION FOR SUBSTITUTION)

Date : 22-08-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rakesh K. Sharma, AOR  
Mr. Surjeet Singh, Adv.  
Mohd. Alim Khan, Adv.  
Mr. Vishwapal Singh, AOR  
Mr. Divyanshu Sahay, Adv.

For Respondent(s)

Mr. Amit Pawan, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

IA for substitution has been filed in respect of deceased sole  
petitioner. Same is within time. Allowed. Registry to proceed, as  
per rules.

S.P.S. LALER  
Registrar